

*Statement*

Annexure

## TYPEWISE SCHEMES SANCTIONED AND COMPLETED IN WEST BENGAL

S.No.	Type of Scheme	No. of Schemes		Under Progress
		Sanctioned	Completed	
1.	Interception & Diversion	31	9	22
2.	Sewage Treatment Plant	15	1	14
3.	Low Cost Sanitation	22	21	1
4.	Crematoria	17	13	4
5.	River Front Facilities	24	21	3
6.	Others	1	0	1
7	Total	110	65	45

**CHOLERA DEATHS**

100. SHRI MANORANJAN SUR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is spurt in Cholera deaths in the country;

(b) if so, the number of deaths so reported during the current year and what are the corresponding figures for the past three years;

(c) the names of towns, State-wise, where Cholera has broken out, indicating number of cases reported and fatalities figures as a result thereof;

(d) the specific reasons for the recurrence of the deadly disease year after year;

(e) whether the recommendations of the Supreme Court Committee which went into 1988 Delhi cholera epidemic have been implemented, if not, the reasons therefor and the reasons for recurrence of Cholera in Delhi; and

(f) the measures taken/proposed to be taken to control the spread of the disease ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI) : (a) No, Sir.

(b) and (c) Do not arise.

(d) Main reasons for recurrence of cholera are :—

Unsatisfactory conditions of personal and domestic hygiene and inadequate

environmental sanitation, particularly contamination of drinking water.

(e) Yes, Sir. The recommendations of the Supreme Court Committee which went into 1988 Delhi Cholera epidemic are being implemented in Delhi.

(f) Following steps are being taken by the Government to control the spread of the disease :—

by making maximum efforts for providing safe drinking water through piped water supply;

by periodic chlorination of well water;

by distribution of chlorine tablets;

through vigorous and extensive health education campaign highlighting the need for personal hygiene and consumption of safe drinking water;

through disinfection of wells;

by making Oral Rehydration Salt (O.R.S.) packets available; and

by augmenting disease surveillance.

**CONTROL ROOM TO MONITOR THE INCIDENT OF ATROCITIES ON SCs/ STs**

102. SHRI M. V. CHANDRA SHEKARA MURTHY : Will the Minister of WELFARE be pleased to state :

(a) whether the Government have a proposal to set up a control room to monitor the incidents of atrocities on Scheduled Castes and Scheduled Tribes;